# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

## **LOK SABHA UNSTARRED QUESTION NO.1221**TO BE ANSWERED ON THE 9<sup>TH</sup> FEBRUARY, 2021

#### IN-SITU MANAGEMENT OF CROP RESIDUE IN MADHYA PRADESH

### 1221. SHRI UDAY PRATAP SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether there is a need to implement in-situ management of crop residue scheme in Madhya Pradesh;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether a proposal for the said scheme sent by the Government of Madhya Pradesh is pending/under consideration;
- (e) if so, the reasons therefor; and
- (f) the time by which the said proposal is likely to be approved?

#### **ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (f): Inclusion of Madhya Pradesh under the Central Sector Scheme on 'Promotion of Agricultural Mechanization for In-Situ Management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi' as per proposal of the State submitted in 2019 was found not feasible as the scope of the scheme as per Budget 2018 announcements was approved for implementation for 2 years during 2018-19 & 2019-20 (extended till 31<sup>st</sup> March 2021) to support the efforts of the Governments of Haryana, Punjab, Uttar Pradesh and NCT of Delhi to address air pollution and to subsidize machinery required for in-situ management of crop residue.

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